

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

13. C.P.(IB)-1692(MB)/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **12.09.2018**

NAME OF THE PARTIES: Image Enterprises

Vs.

Hazel Mercantile Ltd.

SECTION 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

At request, list this matter on 26.09.2018.

SD/-

V. NALLASENAPATHY
Member (Technical)
/NP/

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)